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ITEM NO.18

COURT NO.10

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL D.NO(s). 201 OF 2013

N NARAYANAN

Appellant (s)

VERSUS

ADJUDICATING OFFICER, SEBI

Respondent(s)

I.A.1-2 (With appln(s) for condonation of delay in filing appeal.,c/delay
in re-filing appeal and office report)

Date: 11/03/2013 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Sibbo Sankar Mishra,Adv.
Mr. M.K. Pandey,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Hearing concluded.
Judgment reserved.

| (NARENDRA PRASAD)
| COURT MASTER

| | (RENUKA SADANA)
| | COURT MASTER